

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 165/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Avion Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	RAJESH SHAH & CO	Advocate	RAJESH SHAH

ORDER

TCSP No. 165/230-232/NCLT/MB/MAH/2017

TCSP No. 166/230-232/NCLT/MB/MAH/2017

TCSP No. 167/230-232/NCLT/MB/MAH/2017

Petition admitted.

At request of the Counsel, list this matter for final hearing with a  
direction to RD and OL, Mumbai to file their reports within 30 days.

List this matter for final hearing on 01.03.2017.

Sd/-

**B. S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)